GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA STARRED QUESTION NO. 242 TO BE ANSWERED ON THE 17 $^{\mathrm{TH}}$ MARCH, 2023

FUNDS FOR NATIONAL AYUSH MISSION

*242. DR. KRISHNA PAL SINGH YADAV: SHRI UNMESH BHAIYYASAHEB PATIL:

Will the Minister of AYUSH be pleased to state:

- (a) the details of the funds allocated, released and spent on the National AYUSH Mission (NAM) since its launch;
- (b) the number of AYUSH Educational Centres set up during the last three years;
- (c) the measures taken for quality control of Ayurveda, Siddha, Unani and Homoeopathy drugs;
- (d) whether the scheme was successful in achieving its objectives; and
- (e) if so, the details thereof?

ANSWER THE MINISTER OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY(AYUSH)

(SHRI SARBANANDA SONOWAL)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 242* FOR 17TH MARCH, 2023

- (a): Under Centrally Sponsored Scheme of National AYUSH Mission (NAM), the details of the Outlay approved/allocated by Expenditure Finance Committee (EFC), actual allocation (BE) made and actual expenditure made since its launch from 2014-15 till date is furnished at **Annexure-I**.
- (b): Public Health being a State subject, setting up of AYUSH Educational Centres comes under the purview of the respective State/UT Governments. However, under the Centrally Sponsored Scheme of the National AYUSH Mission (NAM), there is a provision of financial assistance for establishment of new AYUSH colleges in the States where availability of AYUSH teaching institutions is inadequate in Government Sector. Under NAM, as per the proposal received from State/UT Governments through State Annual Action Plans (SAAPs), the detailed status of new AYUSH colleges approved State/UT-wise during last three years under NAM is furnished at **Annexure-II**.
- (c): As prescribed in Drugs and Cosmetics Act 1940 and Rules 1945 made thereunder, enforcement of the legal provisions pertaining to Quality Control and issuance of drug license of Ayurveda, Siddha, Unani and Homoeopathy is vested with the State drug Controllers/ State Licensing Authorities appointed by the concerned State/ Union Territory Government. Rule 158-B in the Drugs and Cosmetics Rules, 1945 provides the regulatory guidelines for issue of license to manufacture Ayurvedic, Siddha, Unani medicines. It is mandatory for the manufacturers to adhere to the prescribed requirements for licensing of manufacturing units & medicines including proof of safety & effectiveness, compliance with the Good Manufacturing Practices (GMP) as per Schedule T of Drugs and Cosmetics Rules, 1945 and quality standards of drugs given in the respective pharmacopoeia.

Ministry of Ayush has implemented Central Sector Scheme AYUSH Oushadhi Gunvatta Evam Uttpadan Samvardhan Yojana (AOGUSY). The objectives of the Scheme are as under;

i. To enhance India's manufacturing capabilities and exports of traditional medicines and health promotion products under the initiative of Atmanirbhar Bharat.

- ii. To facilitate adequate infrastructural & technological upgradation and institutional activities in public and private sector for standardization, quality manufacturing and analytical testing of Ayush drugs & materials.
- iii. To strengthen regulatory frameworks at Central and State level for effective quality control, safety monitoring and surveillance of misleading advertisements of Ayush drugs.
- iv. To encourage building up synergies, collaborations and convergent approaches for promoting standards and quality of Ayush drugs & materials.

The components of the AYUSH Oushadhi Gunvatta Evam Uttpadan Samvardhan Yojana (AOGUSY) Scheme are as under;

- A. Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards.
- B. Pharmacovigilance of ASU&H drugs including surveillance of misleading advertisements.
- C. Strengthening of Central and State regulatory frameworks including Technical Human Resource & Capacity Building programs for Ayush drugs.
- D. Support for development of standards and accreditation/ certification of Ayush products & materials in collaboration with Bureau of Indian Standards (BIS), Quality Control of India (QCI) and other relevant scientific institutions and industrial R&D centres.
- (d) & (e): To fulfill the objective of Scheme, Ministry of Ayush is supporting the efforts of State/UT Governments through different activities as per the provision of NAM guidelines. The major activities for which financial assistance has been provided to the State/UT Governments are furnished at **Annexure III.**

Annexure-I

(Rs. in Crore)

Year	Approved Outlay by Expenditure Finance Committee (EFC)	Actual Allocation (BE)	Revised Estimate (RE)	Actual Expenditure (AE)
2012-13		1	ı	•
2013-14		1	ı	ı
2014-15	5261.00	1	78.32	75.28
2015-16		318.00	331.14	331.01
2016-17		400.00	400.00	417.52
2017-18	600.00	440.50	490.50	489.08
2018-19	800.00	504.43	504.43	456.49
2019-20	1000.00	656.00	500.60	495.50
2020-21	0.00	705.00	400.00	397.71
2021-22		553.80	500.00	458.87
2022-23	3000.00	800.00	650.00	316.75
Total	7661.00	4377.73	3854.99	3438.21

Annexure-II
Status of new AYUSH colleges approved State/UT-wise during last three
years under NAM

Sl. No.	Name of the State/UT	Location		
1.		Government Unani College & Hospital, Village, Akera, Nuh District		
	Haryana	Government Homeopathic College & Hospital, Chandpura, Ambala District		
2.	Jammu & Kashmir	Government Ayurved College, Ankhnoor, Jammu		
3.	Karnataka	Men-Tsee-Khang (Sowa Rigpa) College expansion project of Dalai Lama's Institute of Higher Education, Sheshagirihalli, Bidadi Hobali, Ramanagara District		
4.	Manipur Government Homoeopathic Medical College, Keirao, Imphal East District			
5.	West Bengal	Government Yoga and Naturopathy Degree College, Belur State General Hospital, Howrah		

Annexure-III

Status of major activities for which financial assistance has been provided to the State/UT Governments

- (i) 108 units supported for setting up of up to 50 bedded Integrated AYUSH hospitals.
- (ii) 314 AYUSH Hospitals and 5062 AYUSH dispensaries have been supported for Up-gradation of infrastructure and other facilities.
- (iii) 2614 Primary Health Centres (PHCs), 773 Community Health Centres (CHCs) and 330 District Hospitals (DHs) have been supported under co-location for recurring assistance of medicines and contingency on an average in each year.
- (iv) 822 AYUSH Hospitals and 12831 AYUSH dispensaries have been supported for supply of essential AYUSH medicines on an average in each year.
- (v) 9 units supported for establishment of New AYUSH Educational Institutions.
- (vi) 75 Under-Graduate and 34 Post-Graduate AYUSH Educational Institutes have been supported for Upgradation of infrastructure, Library and other things.
- (vii) 654 Ayush Grams have been supported.
- (viii) 9586 AYUSH Health & Wellness Centres have been supported.